

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

Order No. 108

Dated 17.04.2020

Smt. Shukti Tapaswi, Civil Judge (Jr. Divn), 1st Court Chandernagore, Hooghly has intimated this office that she belongs to the area which is declared as "Hotspot" by the Government of West Bengal due to sudden outbreak of COVID-19. As a result of this it is not possible for her to attend her duties for hearing injunction petition and urgent matters of the Court of Civil Judge (Jr. Divn) at Chandernagore Sub-Division on 18.04.2020.

Considering the present situation, the Undersigned has **decided to cancel the arrangement of the Court of Civil Judge (Jr. Divn), at Chandernagore Sub-Division on 18.04.2020.** This office Order No. 102 dated 15.04.2020 is modified to this extent only.

Inform all concerned accordingly.

Sd/

District Judge, Hooghly